

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,

BENGALURU BENCH

CP NO.: C.P. (IB) - 60/(BB)/2020

UNDER SECTION 9 OF IBC, 2016

**In the matter of**

Bheemasamudra Land Developers and Builders ..... Operational Creditor

Versus

Metrik Infraprojects Private Limited

CIN No: U45202KA2010PTC055953

..... Corporate Debtor

**MEMO OF LIST OF CREDITORS UNDER REGULATION 13(2)(D) OF INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS 2016 SUBMITTED BY BY R.P KANEKAL CHANDRASEKHAR**

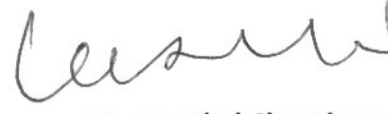
The application of Corporate Insolvency Resolution Process filed by Operational Creditor, Bheemasamudra Land Developers and Builders under Section 9 of the Insolvency and Bankruptcy Code read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016, was admitted by Hon'ble National Company Law Tribunal (NCLT), Bengaluru Bench vide order dated 16<sup>th</sup> April 2021, and was received by the IRP on 23<sup>rd</sup> April, 2021 wherein undersigned, Shri Kanekal Chandrasekhar was appointed as Interim Resolution Professional, who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code.

In compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, a revised list of Creditors along with amount claimed, claims admitted, security interest in respect of such claims is enclosed herewith as **Annexure A**.

The Revised List of creditors by undersigned is being filed with NCLT Bengaluru Bench on 29th June 2021. This Report is being filed online and the copy of the same would be filed physically as soon as practicable considering the Covid-19 situation.

Place: Bengaluru.

Date: 29.06.2021




Mr. Kanekal Chandrasekhar

Regn No: IBBI/IPA-002/IP-N00642/2018-2019/11964

In the capacity of Resolution Professional  
for Metrik Infraprojects Private Limited

**Annexure A****List of Creditors as on 28.06.2021****A. FINANCIAL CREDITORS**

| Sr | Name of Member   | Amount of Claim (Rs.) | Amount of Claim Admitted (Rs.) | Security Interest   |
|----|--|-----------------------|--------------------------------|---|
| 1  | Piramal Enterprises Limited<br>Piramal Ananta,<br>Agastya Corporate Park, Opposite<br>Fire Brigade, Kamani Junction, LBS<br>Marg, Kurla (West),<br>Mumbai – 400 070<br>Email id<br>Shikha.Ginodia@piramal.com<br>shubham.khare@piramal.com<br>vivek.tewary@piramal.com | 69,20,99,307          | 69,20,99,307                   | Secured by<br>assets as<br>mentioned<br>in the Inter<br>Corporate<br>Deposit<br>Agreement |
| 2  | Bhairav Holdings Inc.<br>1031 A, 1st Main Road, 4th Block,<br>Rajaji Nagar, Bengaluru, 560 010<br>Email id<br>bhairavhinc@gmail.com  | 13,38,53,342          | 13,38,53,342                   | Unsecured   |
|    | <b>Total Claim</b>   | <b>82,59,52,649</b>   | <b>82,59,52,649</b>            |   |

**B. OPERATIONAL CREDITORS**

| Sr | Name of Member  | Amount of Claim (Rs.)   | Amount of Claim Admitted (Rs.) | Remarks                     |
|----|---|---|--------------------------------|-----------------------------|
| 1  | Bheemasamudra Land<br>Developers and Builders<br>225, Sneha Apartments, Flat<br>No.102, 18th Cross,<br>Sadashivanagar,<br>Bengaluru – 560 080. Karnataka<br>Email id<br>shivakumara4111@hotmail.com | 6,00,00,000<br>Plus Interest<br>Interest not<br>calculated by<br>Creditor | 6,00,00,000                    | Interest<br>not<br>admitted |
| 2  | Nina Percept Pvt Ltd<br>401, Naman Midtown, A Wing,<br>Senapati Bapat Marg,<br>Prabhavdevi<br>Mumbai – 400 013<br>Email id<br>satish.bk23@gmail.com   | 23,88,072   | 23,88,072                      |                             |
|    | <b>Total Claim</b>  | <b>6,23,88,072</b>  | <b>6,23,88,072</b>             |                             |

Place: Bengaluru.

Date: 29.06.2021



Kanekal Chandrasekhar



Regn No: IBBI/IPA-002/IP-N00642/2018-2019/11964  
In the capacity of Resolution Professional  
for M/s. Metrik Infraprojects Private Limited